

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

120(ND)09

CORAM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2019.

NAME OF THE COMPANY: Sh. Neelamber Agarwal V/s.M/s. Neel Padam Builders Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397/398

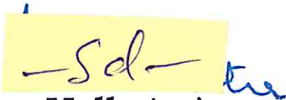
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present:		Mr. Virender Ganda, Sr. Advocate with Mr. Jayant Mehta, Mr. Anuj Shah, Ms. Shreya Jain, Advocates for the Petitioner.		
		Mr. Shadan Farasat, Ms. Jahnani Sindhu, Advocates for the Respondent.		

ORDER

Ld. senior counsel for the petitioner does not wish to address further arguments and wishes to reply upon his written submission.

Arguments of the respondent part heard. To come up for further consideration on 03.06.2019.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)